

Completion of Recovery Certificate No. 5196 of 2022 against Tanna Tusharbhair Hiralal (PAN: AEOPT7662R) in the matter of Excel Castronics Limited.

Recovery Certificate No. **5196 of 2022** was drawn against **Tanna Tusharbhair Hiralal (PAN: AEOPT7662R)** for non-payment of penalty imposed vide Order No. WTM/MB/IVD/ID11/13672/2021-22 dated 01/10/2021 in the matter of Excel Castronics Limited., for a sum of 16,45,986/- along with further interest, all costs, charges and expenses incurred in respect of all the proceedings towards recovery of the said sum.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act.

August 26th, 2026
Ahmedabad



J. Shandilya
RECOVERY OFFICER

जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबन्धक
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